

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23.11.2020

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|-----------------|---|-------------------------|----------------------------|
| 1 | 322/73 | Ichhrajdevi Daulatram Gandhi and Ors. Vs The Bharat Building Company and Ors. | | RECORDING EVIDENCE P.H. |
| 2 | 110321/1973 | Champalal Harakchand Kothari and Ors. Vs The Bharat Building Company | and Ors. | RECORDING EVIDENCE P.H. |
| 3 | 110323/1973 | Premchand Champalal Kothari and Ors. Vs The Bharat Building Company | and Ors. | |
| 4 | 110320/1973 | Kantilal Champalal Kothari and Ors. Vs The Bharat Building | and Ors. | FOR TAKING STEPS |

| | | Company | | |
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| 5 | 105795/2006 | SUKANYA MAHESHCHANDRA LAD AND ANR Vs SATISH V BHATT AND ORS | BHARAT JOSHI BHUSHAN V MAHADIK 1 | FRAMING ISSUES |
| 6 | 104772/2009 | SHEELABEN J PATEL Vs AMRITLAL N YADAV | L K TRIPATHI V T LULIA VIDE CAVEAT NO 1488 09 | WRITTEN STATEMENT |

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CIVIL CAUSE LIST DATED 24-11-2020

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|-----------------|--|---|-------------------------|
| 1 | 105829/2007 | SHRI GANGU LALCHAND GAJARIA AND 4 ORS Vs SMT RATANBEN KANJI WADHIA AND 3 ORS | R B WADHWANI VASANT BHANAGE AND KUNAL BHANAGE 1 AND 4 | ARGUMENTS |
| 2 | 100922/2017 | Murlidhar Sikha Dhakane Vs Padma Ramesh Dhakane | M. Arshad Haindaday | RECORDING EVIDENCE P.H. |
| 3 | 103349/2011 | VIKAS P KANOJIA AND ANR Vs ASHOK B KOTHARI AND | M P MISHRA AND CO S K DUBEY 1 | DIRECTIONS |
| 4 | 104359/2007 | gordhandas k thakkar 3 ors Vs deepak dharamshi sampat and | anr Sujata Natekar YUHY M VAGHELA P.V BhagatDeft | DIRECTIONS |

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| 5 | 100364/2016 | Ramona wd/o. Alex Martin Pereira Vs 1.M/s. ShaileshEnterprises | 2.Ramesh B. Nahar M/s. V.R. Tripathi and Asso. | ADMISSION DENIAL |
| 6 | 106235/2007 | YOGESHCHANDRA VALLABHDAS SHAH AND ANR Vs MAHARANI UDYOG AND 2 ORS | J J THAKKAR UDAY PRAKASH WARUNJIKAR U OBJ | FOR TAKING STEPS |
| 7 | 100194/2017 | Mrs. Sonal Himanshu Gokani Vs 1.Mr. Sunil Mahendrakumar Mehta 2.Mr. Anand Dineshkumar Mehta 3.Mr. Ramesh Chimanlal Mehta and | ors. Manish S. Diwadkar | FOR TAKING STEPS |

**CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 25-11-2020**

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|-----------------|--|---------------------------------|----------------|
| 1 | 100807/2013 | ISHWAR V DEVJANI Vs MRS NIRMALAN L TILANI AND ORS | T.N. TRIPATHI AND CO. | FRAMING ISSUES |
| 2 | 100713/2014 | SHALINI HARISHCHANDRA SALVI Vs 1.KESARI HARISHCHANDRA NAQWA 2.VAIBHAV KISHAN NAQWA 3. BHASKAR HARISHCHANDRA NAQWA AND ORS | R.A.DUBEY | DRAFT ISSUES |

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| 3 | 100328/2014 | <p>1.MR.XAVIER FARIA 2.SALIM</p> <p>L.DSOUZA 3.SUSHIL C.KADAM</p> <p>4.UDAY MANI KONAR AND</p> <p>ORS</p> <p>Vs</p> <p>1.THE MUMBAI DISTRICT FOOTBALL ASSOCIATION</p> <p>2.DIGAMBAR KANDARKAR 3.</p> <p>UDYAN BANERJEE AND ORS</p> | <p>Bruno Castelino</p> <p>JP Consultia</p> <p>1,3,11</p> | <p>NM FOR HEARING</p> |
| 4 | 103433/2010 | <p>JAGDISH R ACHARYA</p> <p>Vs</p> <p>PRIYANKA CHS LTD AND 3</p> <p>ORS</p> | <p>ASHOK M SARAOGI</p> <p>MS SARITA</p> <p>DONDE 2 AND</p> <p>3</p> | <p>NM REPLYREJOINDER</p> |
| 5 | 110092/1987 | <p>MANJU SURESH CHANDRU</p> <p>UPADHYA AND ORS</p> <p>Vs</p> <p>CHARANDAS JAIN AND ORS</p> | <p>S G VAKIL AND</p> <p>K S VAKIL</p> <p>M B TIWARI</p> | <p>C/S HEARING</p> |

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| 6 | 102658/2014 | JANABAI BABURAO AGAWANE@ KALE 2. GUNABAI BABURAO KARANDE Vs DEVRAM BABURAO AGAWANE | P M HAVNUR | REPORT OF COMISSIONER/C OURT RECEIVER |
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CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 26-11-2020

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|-----------------|--|---|----------------|
| 1 | 100713/2011 | RAMANAND V. PRAJAPATI Vs DHARAM B. YADAV | IGD ASSOCIATES VIJIL JURI..DEFT. | DISMISSAL |
| 2 | 101072/2015 | Mrs. Hansaben Jagdishbhai Dhabalia Vs 1.Mrs.Nirmala Nagardas Dholakia 2.Mrs.Geetaben Amritlal Sangani 3.Mrs.Manjula Chimanlal Dhruv | Haresh J. Lulia | DIRECTIONS |
| 3 | 100121/2012 | KAMALA SHANKAR SHIVMURAT SHUKLA Vs RAVINDRANATH J. DUBE | S.S.KUDALKAR | FRAMING ISSUES |

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|---|-------------|--|---|-------------------|
| 4 | 101545/2012 | ANANT RAMDAS PAI Vs PADMANIBAI GOVARDHANDAS BHATIAI AND ORS | MS JJ ASSOCIATES | FRAMING ISSUES |
| 5 | 105050/2008 | YASHODA JAIKAR AND 4 ORS Vs SULOCHANA A KAIJERI AND AND ANR | VIVEK V SALUNKHE M S V R TRIPATHI AND ASS 1 | DRAFT ISSUES |
| 6 | 103114/2013 | Anthony jaye paul Vs | Chandar santdas Bhojwani and Shailesh Shukla ORS | DRAFT ISSUES |
| 7 | 107427/1980 | M S WANDREKAR ENTERPRISES Vs M S DAYAVASTA AND CO AND | ORS | SERVICE |

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CIVIL CAUSE LIST DATED 27-11-2020

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|-----------------|---|---|---------------------------|
| 1 | 106220/2006 | SANTOSH HARIBANSH SINGH Vs CHAMPALAXMI JAYANTILAL CHOKSHI SINCE DECEASAED 1 a DINESH J CHOKSHI AND ORS | R R SHARMA Y M CHAUDHARI | RECORDING EVIDENCE |
| 2 | 101343/2014 | 1.SMT.PUSHPA ARUNKUMAR MAKHARIA 2. VIKAS ARUNKUMAR MAKHARIA Vs 1.SMT.TRIVENIDEVI RADHAKRISHNA MAKHARIA FAMILY 2.HARSH RADHAKRISHNA MAKHARIA AND ANR | ANUP KHAITAN AND COMPANY Gandhi D-2, Saroj Benhamit ib IA Siddique | FRAMING ISSUES |

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|---|-------------|--|--|---------------------------|
| 3 | 103421/2012 | NASIM ALI KHAN Vs ULFAT M FAROOQUI AND ANR | HUSSEIN AND CO | FRAMING ISSUES |
| 4 | 102872/2014 | Jayesh Chunilal Doshi Vs 1.Kalavanti Chunilal Doshi 2.Zubin Virendra Doshi | Ms. N.N.Vaishnawa And Co. | DRAFT ISSUES |
| 5 | 100865/2014 | SHRI. SHANTARAM BHAGOJI BHUVAD Vs SMT. PARVATIBAI NACHARE | SULBHA SHRINIWAS JOSHI | DRAFT ISSUES |
| 6 | 101597/2009 | MR.INDRAMANI GANGAPRASAD VARMA Vs BINDESHWARI PRASAD VARMA | MR.K.R.SHAKAV AT Mrs. Khanna | NM FOR HEARING |
| 7 | 105645/2003 | ABDUL SATTAR SULEMAN RAMODIYA Vs MS.MOHATTA BUILDERS ASSOCIATES ORS. | D.T.GANDHY S.L. RAJ D8 | C/S HEARING |

